

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2891
ANSWERED ON:10.12.2014
FINANCIAL IRREGULARITIES
Dubey Shri Nishikant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received complaints against Government officials, including officials working in various Public Sector Undertakings (PSUs) regarding their alleged involvement in financial irregularities;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) the number of cases referred to the Central Vigilance Commission (CVC) during each of the last three years and the current year; and
- (d) the details of the action taken by the Government/CVC in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a)&(b): The complaints against Government officials and officials working in various Public Sector Undertakings (PSUs) are received at various levels by different authorities from time to time. However the complaints against Government officials/PSUs officers of various ranks and from different service cadres including State services and All India Services officers posted in the State Cadres are dealt with by different Competent Authorities depending on rank & service cadre of the official concerned.

(c) & (d): The details of the number of cases referred to the Central Vigilance Commission (CVC) by the various Ministries/Department/Organisations/PSUs etc. of the Central Government during each of the last three years and the current year and action taken/advised by the Commission in such cases, as reported by CVC are at Annexure - 'A'.